the standard of the Scheduled Castes and Scheduled Tribes in the State alongwith financial assistance provided in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K. V. THANGKA BALU): (a) to (c) No Scheme for Women Welfare and Employment has been launched exclusively for Madhya Pradesh during the Eighth Five Year

Plan. The Government has, how ever, launched three new Schemes for welfare and development of women during the Eigth Five Year Plan, which are also extended Madhya Pradesh. Details are given in the enclosed statement (See below)

Scheduled CastelScheduled Tribe women are also covered under these schemes, with one scheme being specifically for ST girls.

## Statement

Women Welfare and Employment Scheme.

S.No.	Name of Scheme		i No. of Voluntary Organisa- ations covered in M.P.	Amount released	
1.	Scheme of Educational Complex in low literacy pockets for Deve pment of Scheduled Tribes Girls	10-	6	Rs.	35,20,332/-
2.	•	Ministry of JHuman Resource Develop- ment (Deptt. of Women & Child Development)	. 1	Rs.	9,00,000′-
3,	Mahila Samniddhi Yojana	<b>D</b> o.	, <b>90</b> 6^		**

<sup>\* 11,906</sup> accounts have been opened as on 31-12-1993. \*\* an amount of Rs.

75/-wiII be contributed to each account after one year.

## Inclusion of, Communities from Assam in ST List

7302. SHRI BHADRLSWAP GO-HAIN: Will the Minister of WEL-FARE be pleased to state:

- (a) the names of communities from Assam that are demanding their inclusion in the Schedule.! Tribe List of the Constitution t>f India: and
- (b) whether any decision has been taken by Government to introduce a Constitutional Amendment Bill in the Parliament in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K. V. THANGKA BALU):

- (a) A statement is laid on the Tbale of the House. (See below).
- (b) All the proposals on th^ issue of inclusion in the lists of SCs and STs have been referred to an Advisory Committee under the Chairmanship of Secretary (Welfare) constituted vide Resolution dated 13.10.93 for their recommendations etc Further necessary action would be taken as per provisions contained in Article 342 of the Constitution after receipt of the report of the Committee.

to Questions

## Statement

Inclusion of communities from Assam in ST list.

Following communities of Assam have been demanding their inclusion in ST list of Assam; —

- «;.:) Plain Areas:—
- 1. Kt>ch-Rajbongshi
- 2. Chutia

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- 3. Tai Ahom
- 4. Moran
- 5. Matak
- 6. Tea and Ex-Tea Garden communities
- 7. Hajong
- 8. Abor
- .9. Aka
- 10. Apatani. Rafla
- 12. Galong
- 13. Khampt
- 14. Khowa
- 15. Mishmi
- 16. Momba
- 17. Any Naga Tribes
- 18. Sherdukpen
- 19. Simpho and their sub-tribes
- 20. Madahi
- 21. Garo
- 22. Khasi
- 23. Hmar
- 24. Dimasa
- 25. Mikir to Karbi (Change in name).
- (b) Autonomous Districts: 1.

Tiwas 2 Boro-Kashari

- 3. Deori
- 4. Lalung
- 5. Miri
- 6. Mech
- 7. Rabhn. Rave
- (c) Whole of the State;.-
- 1. Zeimei, Liangmei, Rongmei. Pumei
- 2. Sarania Kochari
- 3. Halam
- 4. Dhanaka
- KhamtiS, Phakes, Alton;. Khamyangs, Turuvs.
- 6. Tamang

## Study on drug abuse in North east region

7303. SHRIMATI BASANTI SHARMA: Will the Minister of WELFARE be pleased to state;

- (a) whether, Government have made any study with regard to the drug addiction among the students of various universities particularly in the North East region;
  - (b) if so, the details 1 hereof, and
- (c) the steps taken or proposed to be taken by Government to curb drug menace among the students?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K. V. THANGKA BALU): (a) Yes, Sir.' The Ministry of Welfare sponsored a multi centred study on student population in 1975-76 and a repeat study after a decade (1985-86) to assess the prevalence of drug abuse among University students. The 1975-76 study covered seven centres which included Bombay. Delhi Hyderabad, Jabalpur Jaipur, Madras